

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 113 OF 2015 &  
IA NOs. 183, 184, 185 & 186 OF 2015**

**Dated: 21<sup>st</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Niko Resources Ltd. .... Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Mr. Abhas Kumar  
Mr. Himashu Suman  
Mr. R. Sasiprabhu

Counsel for the Respondent(s) : Mr. Rajinder Kaul  
Mr. Sumit Kishore for R-1  
  
Mr. Piyush Joshi  
Ms. Sumiti Yadava fo R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **19.05.2017.**

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/vg